

ITEM NO.10

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 6294-6295/2024

U.P. POWER CORP. LTD ETC

Appellant(s)

VERSUS

RAKESH KUMAR AND ORS ETC ETC

Respondent(s)

)

Date : 27-08-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pradeep Misra, AOR
Mr. Daleep Dhyan, Adv.
Mr. Suraj Singh, Adv.
Mr. Manoj Kumar Sharma, Adv.
Mr. Bhuwan Chandra, Adv.

For Respondent(s)

Ms. Neha Agarwal, Adv.
Ms. Nitya Aggarwal, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Common respondent No.1 is duly represented. As sought, four weeks' time is granted to respondent No.1 for filing counter affidavit.

Await certificate of service from the High Court in respect of respondent Nos.2-5 in CA No.6294/2024 and respondent No.2 in CA No.6295/2024. Reminder be issued.

List again on 17.10.2024.

SUJATA SINGH
Registrar

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